

MINUTES OF NORMS COMMITTEE (NC-7) OF
'PLASTIC & RUBBER PRODUCTS'
MEETING NO. 17/AM12
SCHEDULED TO BE HELD ON 27.07.2011
(HELD ON 05.08.2011)
UNDER CHAIRMANSHIP OF
DR. L.B. SINGHAL, JOINT DGFT

Meeting No. 17/87-NC-7/2011 of NORMS COMMITTEE (NC-7) dealing with 'Plastic & Rubber Products' scheduled to be held on 27.07.2011 (held on 05.08.2011) under the Chairmanship of Dr. L.B. Singhal, Jt. DGFT, Udyog Bhawan, New Delhi-110011. Following officers attended the Meeting:

- 1) Shri Ishwar Singh, Deputy DGFT and Convener
- 2) Shri A.K. Aggarwal, Addl. Industrial Adviser, D/o C&PC
- 3) Shri S.S.Bose, Senior Development Officer, DIPP
- 4) Shri S.N. Sharma, FTDO

2. Committee, after deliberations, **approved** following cases and RLA concerned shall take consequential action as per Foreign Trade Policy/Procedures.

MANUAL CASES

Case No. A-75	METALIC IMPRESSIONS (I) PVT. LTD.	HQ F. No.	Status: Deferred
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		01/87/050/00017/AM11/DES-VII	
NC No.: 17/AM12 Dated: 05.08.2011	Adv. Lic. No. 0510262670 dated 20.04.2010	RLA F. No. 05/24/040/00018/AM11	

Request: **Enhancement in the quantity of Import Items.**

Decision: A D/L No. 46011/70/2009-PC.II dated 09.06.2011 issued by D/o C&PC to firm followed by reminder from DGFT on 23.06.2011 giving 15 days time for submission of information. Reply still awaited from the firm. Hence, it was decided to issue another reminder to firm enclosing a copy of D/L giving 15 days time for submission of information.

Deferred for three weeks.

Case No. A-76	SAMSONITE SOUTH ASIA PVT. LTD.	Status: Approved
NC No.: 17/AM12 Dated: 05.08.2011	HQ F. No. 01/87/162/00168/AM11/DES-VII	

Request: **Modification in Standard Input Output Norms (SION) H-3.**

Decision: The matter was examined in Norms Committee Meeting No. 17/AM12 held on 05.08.2011 in light of the written comments furnished by D/o C&PC vide OM No. 46011/09/2010-PC.II dated 20.07.2011. Accordingly, the Committee recommended to amend following modifications in SION H-3:

Description of Export Product	ABS/PC Briefcases/Suitcase/Beautycase with/without aluminium frame of all sizes
Inclusion of one more Import Item at S. No. 20	Polycarbonate Moulding Powder/Granules 1.05 kg/kg content in export product

3. The above amendments may be notified through Public Notice.

Case No. A-77	GALA BRUSH LTD.	HQ F. No. 01/87/162/00165/AM11/DES-VII	Status: Approved
NC No.: 17/AM12 Dated: 05.08.2011	Adv. Lic. No. 0310263124 dated 12.04.2004	RLA F. No. 03/24/040/02182/AM03	

Request: Fixation of adhoc norms for the export product “Plunger with Handle in various sizes”.

Decision: According to the technical comments of DIPP furnished vide letter dated 05.08.2011, following adhoc norms are approved:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
1. Jumbo Plunger with Handles, various sizes	17,301.096 kg	Chloroprene Rubber	6,000.00 kg
2. Medium Plunger with Handles, various sizes	14,459.550 kg		
Note: The firm should account for a minimum of 6166.300 kgs. of Chloroprene Rubber (imported + indigenous) in the Export products.			

Case No. A-78	STERLING AUXILLIARIES PVT. LTD.	HQ F. No.	Status:
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		01/87/050/00471/AM11/DES-VII	Approved
NC No.: 17/AM12 Dated: 05.08.2011	Adv. Lic. No. 0310603771 dated 30.11.2010	RLA F. No. 03/95/040/00701/AM11	

Request: **Review of NC's decision taken in NC Meeting No. 2/AM12 held on 15.04.2011.**

Decision: The Committee discussed the case and it was decided to amend the description of Export Product No. 2 and 3 to read as under:

Export Product No. 2	STERO DIPA 90 (Diisopropanolamine)
Export Product No. 3	STERCOPOL 12045 (Lauryl Alcohol Ethoxylate-Propoxylate) Lauryl Alcohol 4 mole EO 5 mole PO

Case No. A-79	BOSTIK INDIA PVT. LTD.	HQ F. No. 01/87/050/00275/AM11/DES-VII	Status: Approved
NC No.: 17/AM12 Dated: 05.08.2011	Adv. Lic. No. 0710074878 dated 19.10.2010	RLA F. No. 07/24/040/00046/AM11	

Request: **Fixation of adhoc norms for the export product “Polyester Solution – 80% Solids”.**

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/45/2010-PC.II dated 14.07.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Solution (Solid Content 80+/-1%)	1 kg	1. Adipic Acid	0.300 kg
		2. Phthalic Anhydride	0.200 kg
		3. Isophthalic Acid	0.150

		kg
	4. Mono Ethylene Glycol	0.200 kg
	5. Trimethylo Propane	0.030 kg
	6. Acetone	0.210 kg
	7. Neo Pentyl Glycol	0.060 kg

Case No. A-80	BOSTIK INDIA PVT. LTD.	HQ F. No. 01/87/050/00330/AM11/DES-VII	Status: Approved
NC No.: 17/AM12 Dated: 05.08.2011	Adv. Lic. No. 0710074880 dated 19.10.2010	RLA F. No. 07/24/040/00428/AM10	

Request: **Fixation of adhoc norms for the export product “Polyester Solution – 80% Solids”.**

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/45/2010-PC.II dated 14.07.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Solution (Solid Content 80+/- 1%)	1 kg	1. Adipic Acid	0.300 kg
		2. Phthalic Anhydride	0.200 kg
		3. Isophthalic Acid	0.150 kg
		4. Mono Ethylene Glycol	0.200 kg
		5. Trimethylo Propane	0.030 kg
		6. Acetone	0.210 kg
		7. Neo Pentyl Glycol	0.060 kg

Case No. A-82	BOSTIK INDIA PVT. LTD.	HQ F. No. 01/87/050/00332/AM11/DES-VII	Status: Approved
NC No.: 17/AM12 Dated: 05.08.2011	Adv. Lic. No. 0710074877 dated 19.10.2010	RLA F. No. 07/24/040/00445/AM10	

Request: **Fixation of adhoc norms for the export product “Polyester Solution – 72% Solids”.**

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/45/2010-PC.II dated 14.07.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Polyester Solution (Solid Content 72+/- 1%)	1 kg	1. Adipic Acid	0.180 kg
		2. Dimethyl Terephthalate	0.100 kg
		3. Isophthalic Acid	0.200 kg
		4. 1.6 Hexane Diol	0.160 kg
		5. Trimethylo Propane	0.030 kg
		6. Acetone	0.290 kg
		7. Neo Pentyl Glycol	0.180 kg

Case No. A-83	HALDIA PETROCHEMICALS LTD.	HQ F. No. 01/87/050/00124/AM11/DES-VII	Status: Deferred
NC No.: 17/AM12 Dated: 05.08.2011	Adv. Lic. No. 0210142700 dated 28.05.2010	RLA F. No. 02/24/040/00019/AM11	

Request: Inclusion of Import Item No. 5 – Naptha.

Decision: A copy of representation of firm has been forwarded to D/o C&PC on 21.07.2011. Comments of D/o C&PC are awaited.

Deferred for two weeks.

ONLINE CASES

1	Case No.:8/32/87-ALC1/2009	Party Name:DIAB CORE MATERIALS PRIVATE LIMITED	Meet No/Date:17/87-ALC1/2011 05.08.2011	Status: Deferred
	HQ File :01/87/050/00244/AM10/	RLA File :04/24/040/00088/AM10/	Lic.No/Date:0410108652 19.10.2009	Defer Date:17.08.2011
	Decision: The firm had submitted its reply, a copy of which was forwarded to D/o C&PC on 12.07.2011. Comments of D/o C&PC are still awaited.			

	Case No.:1/48/87-ALC1/2010	Party Name:SPECIALITY POLYMERS PVT. LTD., NO.1, NA VARANG	Meet No/Date:17/87-ALC1/2011 05.08.2011	Status: Approved
	HQ File :01/87/050/00465/AM11/	RLA File :03/95/040/00812/AM11/	Lic.No/Date:0310613532 01.02.2011	Defer Date:

Application: Request is for adhoc norms for following:

Sl.No.	ITCHS Code	EXPORT ITEM	Qty	UOM	FOB/FOR (Rs.)	FOB (in Currency of realisation)
1	39059100	63/0- VINYL ACETATE VEOVA CO-POLYMER EMULSION HAVING SOLID CONTENT OF 50 + \ - 2% (VAM VEOVA CO-POLYMER - DIPICRYL 03V07	400000.000	K.G	25850000.00	550000.00 US\$
				Total	25,850,000.00	550,000.00

Sl.No.	ITCHS Code	IMPORT ITEM	Qty	UOM	CIF (Rs.)	CIF (Currency)	Limiting Factor (Value/Qty/Value & Qty)
1	29153200	VINYL ACETATE MONOMER	136720.000	K.G	7389716.00	157228.00 US\$	Value & Qty
2	29153990	VINYL VERSATATE / VEOVA 10 / VEOVA 10 MONOMER OR VEOVA 9/ VEOVA 9 MONOMER	44680.000	K.G	7139864.00	151912.00 US\$	Value & Qty
3	39123919	HYDROXYETHYL CELLULOSE	5728.000	K.G	3416351.04	72688.32 US\$	Value & Qty
4	29161210	BUTYL ACRYLATE MONOMER	16960.000	K.G	2152224.00	45792.00 US\$	Value & Qty
				Total	20,098,155.04	427,620.32	

Decision: According to the technical comments of D/o C&PC furnished vide OM No. 46011/16/2010-PC.II dated 14.07.2011, following adhoc norms are **approved**:

EXPORT ITEM	QTY	IMPORT ITEM	QTY
Vinyl Acetate Veova Copolymer Emulsion (Solid Content of 50+/-2%, Dipicryl	1 kg	1. Vinyl Acetate Monomer	0.3418 kg
		2. Vinyl Versatate/Veova 10/Veova-9 Monomer	0.1117 kg
		3. Hvdroxy Ethvl Cellulose	0.0143

03V07)			kg
	4.	Butyl Acrylate Monomer	0.0424 kg

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